

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. †629
ANSWERED ON 25TH JULY, 2024

FOOD PROCESSING UNITS

†629. SHRI TANUJ PUNIA:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the total number of food processing units in Uttar Pradesh;
- (b) the total number of food processing units engaged in the processing of Mentha in the country, State-wise;
- (c) whether the Government proposes to set up new food processing units for Mango and Mentha in Uttar Pradesh, particularly in Barabanki district in view of their abundant availability there, if so, the details thereof and if not, the reasons therefor; and
- (d) the action plan of the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

- (a) The Ministry of Food Processing Industries (MoFPI) has approved 79 food processing units in the State of Uttar Pradesh under the various component schemes of Pradhan Mantri Kisan Sampada Yojana (PMKSY) till 30.06.2024.
- (b) As on date, no food processing unit, engaged in the processing of Mentha has been approved under any of the component schemes of PMKSY.
- (c) & (d) MoFPI does not set up any food processing units under PMKSY on its own. The scheme is demand driven and applications / proposals are invited by this Ministry from eligible entities as per the extant scheme guidelines of the component schemes of PMKSY through floating of Expression of Interest from time to time based on availability of funds. No state-wise fund allocation is made for setting up of food processing units. The scheme is not state, district, region or crop specific.
